



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,7th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
17	<a href="#">WP(C)/6562/2021</a> B/O, (FOR WITHDRAWAL)	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
18	<b>WITH</b> <a href="#">WA/300/2021</a>  CAVT. NO. 06602/021,	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
19	<b>WITH</b> <a href="#">WP(C)/4333/2022</a>	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI
20	<a href="#">PIL/69/2024</a> B/O, (FOR WITHDRAWAL)	ABDUR ROUF AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM
<b>HEARING</b>				
21	<a href="#">PIL/32/2023</a> FIXED	NOC FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB

**WITH**  
[I.A.\(Civil\)/3723/2023](#)  
**in** PIL/32/2023

M/S M M CARBON PRODUCTS PVT LTD  
**Versus**  
NOC FOUNDATION AND 3 ORS.

MR. D DAS SR. ADV  
MR K TALUKDAR  
MS S SHARMA  
MR A ATREYA  
SC, FOREST

GA, ASSAM  
N GAUTAM  
SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
31	<a href="#">WP(C)/6871/2024</a> FIXED	GANESH CHANDRA WARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, HIGHER EDU SC, AG (A AND E) SC, FINANCE
32	<a href="#">WP(C)/46/2025</a> B/O	SIMANTA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	SC, HIGHER EDU SC, ASSAM UNIVERSITY
33	<a href="#">WP(C)/60/2025</a> B/O	JITEN KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA MS M HAZARIKA	GA, ASSAM SC, SEC. EDU.
<b>ORDERS</b>				
34	<a href="#">WP(C)/4894/2024</a> B/O	POMPI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK A N HUSSAIN	SC, HIGHER EDU

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
43	<a href="#">Bail Appln./3972/2024</a> B/O	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
44	<a href="#">Bail Appln./2910/2024</a> WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	MOKTADUL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MR. A A SIKDAR MS A HUSSAIN R BEGUM H G DAISY	MR. S. SUR (R-2) PP, ASSAM
45	<a href="#">Bail Appln./3188/2024</a> WITH SCANNED LCR, FIXED	BIPLAB MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR S ISLAM (R-2) MS. A KAUSHAR (R-2) DR. P AGARWAL, AMICUS CURIAE, R-2 PP, ASSAM
46	<a href="#">Bail Appln./3534/2024</a> FIXED, WITH SCANNED LCR	MUKSIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
47	<a href="#">Bail Appln./3701/2024</a> WITH OFFICE NOTE, FIXED	BALBIR SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED	PP, ASSAM
48	<a href="#">Bail Appln./3862/2024</a> FIXED	DEBAKANTA HAZARIKA @ DEBORAM HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
<b>BAIL HEARING</b>				
49	<a href="#">AB/2017/2024</a> WITH OFFICE NOTE, FIXED	MRINAL GHOSH AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	MR M HALOI, SPL. PP, CBI PP, ASSAM
50	<a href="#">AB/2459/2024</a> WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	MS. M K BROWN, Amicus Curiae(R) PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
17	<a href="#">WP(C)/5118/2024</a> AT 10:30 A.M	UTTARAN SOCIAL WELFARE SOCIETY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	MR. K BHATTACHARJEE(R-3) MRS S R DAS(R-3) MR P K KALITA(R-3) SC, GMC
<b>MOTION</b>				
18	<a href="#">WP(C)/65/2025</a> B/O	M/S GPT-ISC (JV) <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY N GAUTAM	DY.S.G.I.
<b>ADMISSION</b>				
19	<a href="#">WP(C)/6142/2024</a> FIXED	M/S S. H. ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 4 ORS	MR. R SHARMA MS P PHUKAN	MR. K N CHOUDHURY (R1-R5) MISS. R R KAKATI (R1-R5) MR. D J DAS (R1-R5) MS N MAHANTA (R1-R5) N GAUTAM (R1-R5)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
26	<a href="#">WP(C)/58/2025</a> B/O	SMTI. KABITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS	GA, ASSAM
<b>ADMISSION</b>				
27	<a href="#">WP(C)/1085/2023</a> FIXED	SUKURAM RABHA @ SUK RAM RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.
28	<a href="#">WP(C)/6331/2024</a> FIXED	BUDDHA KATAKY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, ELEM. EDU GA, ASSAM MR B KAUSHIK, SC, ELEM. EDU

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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 6**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 4:10 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

16	<a href="#">I.A.(Civil)/2332/2024</a> BY SLIP in WP(C)/3913/2024	MD. JAFAR ALI @ ZAFAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/3913/2024</a> WITH LCR	MD. JAFAR ALI @ ZAFAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

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18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025
22)	MR. M K CHOUDHURY	07-01-2025	To	07-01-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,7th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>			
13 <a href="#">CrI.A./318/2024</a> WITH LCR 5 FILES. FIXED.	BISWAJIT DOLEY @ DEBARAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY	MR D TALUKDAR (R-2) MR P CHOUDHURY (R-2) MS B GOSWAMI (R-2) MS P SAIKIA (R-2) PP, ASSAM
<b>WITH</b> <a href="#">I.A.(CrI.)/929/2024</a> <b>in</b> CrI.A./318/2024	BISWAJIT DOLEY @ DEBARAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	A NEOG	06-01-2025	To	08-01-2025
15)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
16)	MR. N J GOGOI	06-01-2025	To	23-01-2025
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18)	MS. J R THAKUR	06-01-2025	To	10-01-2025
19)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
20)	MR. B BARMAN	08-01-2025	To	10-01-2025

21)	MR B K SINGH	06-01-2025	To	10-01-2025
22)	MR. M K CHOUDHURY	07-01-2025	To	07-01-2025



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**[ For Tuesday,7th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
19	<a href="#">WP(C)/53/2025</a> B/O	ABDUL QADIR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. S. DEY	SC, P AND R.D. GA, ASSAM SC, ASEC
20	<a href="#">WP(C)/56/2025</a> B/O	RIAZ UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. S. DEY	SC, P AND R.D. GA, ASSAM SC, ASEC
21	<a href="#">WP(C)/66/2025</a> B/O	PADMA SHARMA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	SC, P AND R.D. GA, ASSAM SC, A S E C
22	<a href="#">WP(C)/68/2025</a> B/O	ABDUL BASIT AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
<b>- FOR ORDERS -</b>				
23	<a href="#">I.A.(Civil)/4089/2024</a> BY SLIP in <a href="#">WP(C)/6413/2024</a> <b>WITH</b> <a href="#">WP(C)/6413/2024</a>	THE STATE OF ASSAM <b>Versus</b> SHAMS UDDIN BARLASKAR  SHAMS UDDIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	GA, ASSAM  MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR  SC, P AND R.D. GA, ASSAM
24	<b>WITH</b> <a href="#">WP(C)/5346/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/19/2025</a> in <a href="#">WP(C)/5346/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/31/2025</a> in <a href="#">WP(C)/5346/2024</a>	ASROF KALAM AZAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS  THE STATE OF ASSAM <b>Versus</b> ASROF KALAM AZAD LASKAR  THE STATE ELECTION COMMISSION <b>Versus</b> ASROF KALAM AZAD LASKAR	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN  MR. K KONWAR MS P THAPA  MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.  MR K P PATHAK SC, ECA

25	<b>WITH</b> <a href="#">WP(C)/5613/2024</a>	ABDUL AHAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/20/2025</a> in WP(C)/5613/2024	THE STATE OF ASSAM <b>Versus</b> ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/30/2025</a> in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER <b>Versus</b> ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
26	<b>WITH</b> <a href="#">WP(C)/5631/2024</a>	NILIMA BEGUM LASKAR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/18/2025</a> in WP(C)/5631/2024	THE STATE OF ASSAM <b>Versus</b> NILIMA BEGUM LASKAR	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY
27	<b>WITH</b> <a href="#">WP(C)/5664/2024</a>	DILWAR HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/4090/2024</a> in WP(C)/5664/2024	THE STATE OF ASSAM <b>Versus</b> DILWAR HUSSAIN BARBHUIYA	GA, ASSAM GA, ASSAM	MR. H A LASKAR MS D DUTTA SC, ECA
28	<b>WITH</b> <a href="#">WP(C)/5706/2024</a>	HABIBUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/4091/2024</a> in WP(C)/5706/2024	THE STATE OF ASSAM <b>Versus</b> HABIBUR RAHMAN	SC, P AND R.D. SC, ASEC	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/4094/2024</a> in WP(C)/5706/2024	THE STATE ELECTION COMMISSION <b>Versus</b> HABIBUR RAHMAN AND TEN ORS	MR. RAKESH DUBEY	SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA
29	<b>WITH</b> <a href="#">WP(C)/5751/2024</a>	ABDUL MOTLEB AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/17/2025</a> in WP(C)/5751/2024	THE STATE OF ASSAM <b>Versus</b> ABDUL MOTLEB	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	<b>WITH</b> <a href="#">I.A.(Civil)/22/2025</a> in WP(C)/5751/2024	THE STATE ELECTION COMMISSION, <b>Versus</b> ABDUL MOTLEB	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
30	<b>WITH</b> <a href="#">WP(C)/5771/2024</a>	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI



	<p><b>WITH</b>  <a href="#">I.A.(Civil)/14/2025</a>  in WP(C)/5771/2024</p>	<p>THE STATE OF ASSAM AND ORS  <b>Versus</b>  DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL</p>	<p>MR. K KONWAR  MS P THAPA</p>	<p>MR. A K TALUKDAR  SC, ECA</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/23/2025</a>  in WP(C)/5771/2024</p>	<p>THE STATE ELECTION COMMISSION  <b>Versus</b>  DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR</p>	<p>MR. R DUBEY  MS. A B KAYASTHA  MR. A N I HUSSAIN  MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
31	<p><b>WITH</b>  <a href="#">WP(C)/5810/2024</a></p>	<p>ABDUL AZIZ MAZUMDER AND 6 ORS  <b>Versus</b>  THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A M BARBHUIYA  MS S R MAZARBHUIYA  MS A BEGUM</p>	<p>SC, P AND R.D.  GA, ASSAM</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/21/2025</a>  in WP(C)/5810/2024</p>	<p>THE STATE ELECTION COMMISSION,  <b>Versus</b>  ABDUL AZIZ MAZUMDER AND ORS</p>	<p>MR. RAKESH DUBEY</p>	<p>GA, ASSAM</p>
32	<p><b>WITH</b>  <a href="#">WP(C)/5984/2024</a></p>	<p>MD. RAFIQU L ISLAM  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR H R A CHOUDHURY  MR S ISLAM  MR. A H M R CHOUDHURY</p>	<p>SC, P AND R.D.  SC, ASEC</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/9/2025</a>  in WP(C)/5984/2024</p>	<p>THE STATE OF ASSAM  <b>Versus</b>  MD RAFIQU L ISLAM</p>	<p>MR. K KONWAR  MS P THAPA</p>	<p>MR H R A CHOUDHURY  SC, ECA</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/25/2025</a>  in WP(C)/5984/2024</p>	<p>THE STATE ELECTION COMMISSION,  <b>Versus</b>  MD RAFIQU L ISLAM</p>	<p>MR. R DUBEY  MS. A B KAYASTHA  MR. A N I HUSSAIN  MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/28/2025</a>  in WP(C)/5984/2024</p>	<p>THE STATE ELECTION COMMISSION  <b>Versus</b>  NILIMA BEGUM LASKAR</p>	<p>MR. R DUBEY  MRS A B KAYASTHA  MR. A N I HUSSAIN</p>	<p>GA, ASSAM</p>
33	<p><b>WITH</b>  <a href="#">WP(C)/6347/2024</a></p>	<p>ALI AHMED LASKAR  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MR B BURAGOHAİN  MR. N S LASKAR  MD A A HUSSAIN  M. ROBBANI</p>	<p>SC, P AND R.D.  GA, ASSAM  SC, S E C</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/15/2025</a>  in WP(C)/6347/2024</p>	<p>THE ASSAM STATE ELECTION COMMISSION,  <b>Versus</b>  ALI AHMED LASKAR</p>	<p>MR B BURAGOHAİN  MR. R DUBEY  MS. A B KAYASTHA  MR. A N I HUSSAIN  MS N B KAYASTHA</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/16/2025</a>  in WP(C)/6347/2024</p>	<p>THE STATE OF ASSAM  <b>Versus</b>  ALI AHMED LASKAR</p>	<p>MR. K KONWAR  MS P THAPA</p>	<p>MR. N S LASKAR  SC, ECA</p>
34	<p><b>WITH</b>  <a href="#">WP(C)/6768/2024</a></p>	<p>ABDUR ROUF CHOUDHURY AND ANR.  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR H R A CHOUDHURY  MR. A H M R CHOUDHURY  J M SULAIMAN  BARASHA BORAH  BORDOLOI</p>	<p>SC, P AND R.D.  SC, ELECTION COMMISSION.</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/26/2025</a>  in WP(C)/6768/2024</p>	<p>THE STATE ELECTION COMMISSION  <b>Versus</b>  ABDUR ROUF CHOUDHURY</p>	<p>MR. R DUBEY  MRS A B KAYASTHA  MR. A N I HUSSAIN  MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
35	<p><b>WITH</b>  <a href="#">WP(C)/6829/2024</a></p>	<p>LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS  <b>Versus</b>  THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A K TALUKDAR  MR S ISLAM  MR. S I KHAN</p>	<p>SC, P AND R.D.  GA, ASSAM  SC, ELECTION COMMISSION.</p>

36	<b>WITH</b> <a href="#">WP(C)/6899/2024</a>	IKBAL HUSSAIN KHAN AND ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM SC, A S E C
	<b>WITH</b> <a href="#">I.A.(Civil)/29/2025</a> in <a href="#">WP(C)/6899/2024</a>	THE STATE ELECTION COMMISSION <b>Versus</b> IKBAL HUSSAIN KHAN AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
37	<b>WITH</b> <a href="#">WP(C)/7029/2024</a>	ABDUL LATIF AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
38	<b>WITH</b> <a href="#">WP(C)/7061/2024</a>	ASHAFUL ALAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN	SC, P AND R.D. GA, ASSAM
39	<b>WITH</b> <a href="#">WP(C)/2/2025</a>	HUSSAIN AHMED CHOUDHURY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
40	<b>WITH</b> <a href="#">WP(C)/34/2025</a>	MONJUR AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
41	<b>WITH</b> <a href="#">WP(C)/36/2025</a>	MIRAJ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
42	<b>WITH</b> <a href="#">WP(C)/37/2025</a>	SABBIR AHMED CHOUDHURY AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM SC, A S E C
43	<b>WITH</b> <a href="#">WP(C)/38/2025</a>	FATIMA KHATUN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM
44	<b>WITH</b> <a href="#">WP(C)/40/2025</a>	MD. AYUB ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
45	<b>WITH</b> <a href="#">WP(C)/42/2025</a>	ABDUL JALIL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
46	<b>WITH</b> <a href="#">WP(C)/43/2025</a>	SHEIKH HASINA KHATUN AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
47	<b>WITH</b> <a href="#">WP(C)/44/2025</a>	SHANKU DUTTA CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MS R DEKA H YEASMIN	SC, P AND R.D. GA, ASSAM SC, A S E C
48	<b>WITH</b> <a href="#">WP(C)/47/2025</a>	ROFIQUE UDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR H I CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C

49	<b>WITH</b> <a href="#">WP(C)/48/2025</a>	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
50	<b>WITH</b> <a href="#">WP(C)/49/2025</a>	SURESH DEBNATH AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, P AND R.D. GA, ASSAM SC, S E C
51	<b>WITH</b> <a href="#">WP(C)/52/2025</a>	SAIRA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
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20)	MR. B BARMAN	08-01-2025	To	10-01-2025
21)	MR B K SINGH	06-01-2025	To	10-01-2025
22)	MR. M K CHOUDHURY	07-01-2025	To	07-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:30 PM**

**[ For Tuesday,7th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
77	<a href="#">Crl.Pet./174/2021</a> B/O, WITH LCR 3 FILES (SCANNED)	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MR R ISLAM	MR M Z SHAH (R-2) PP, ASSAM
<b>MOTION (BA)</b>				
78	<a href="#">Bail Appln./3872/2024</a> WITH OFFICE NOTE, FIXED	GUDDU RAUT @ GUDDU KUMAR <b>Versus</b> THE UNION OF INDIA	MR SARFRAZ NAWAZ J SINGPHO A GHOSAL S K DAS	SC, NCB
<b>MOTION</b>				
79	<a href="#">AB/16/2025</a> B/O	SRI RABIN DUTTA @ ROBIN DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
80	<a href="#">AB/18/2025</a> B/O	SUFIA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI S W HUSSAIN	PP, ASSAM
81	<a href="#">AB/22/2025</a> B/O	SHRI MIRLONG BEY <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
82	<a href="#">AB/31/2025</a> B/O	BIKRAMADITYA KASHYAP AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
83	<a href="#">AB/32/2025</a> B/O	BIKRAMADITYA KASHYAP AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
84	<a href="#">AB/34/2025</a> B/O	ANIL KR DEURI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**2:00 PM to 4:30 PM**

**[ For Tuesday,7th January 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

42	<a href="#">RSA/162/2024</a>	ALA UDDIN MAZUMDER <b>Versus</b> FAKAR UDDIN MAZARBHUIYA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MRS. B HAZARIKA	
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**WITH**  
[I.A.\(Civil\)/2687/2024](#)  
in RSA/162/2024

		ALA UDDIN MAZUMDER <b>Versus</b> FAKAR UDDIN MAZARBHUIYA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MRS. B HAZARIKA	
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**MOTION**

43	<a href="#">CRP(IO)/4/2025</a> B/O	MAKHAN SAIKIA <b>Versus</b> RATNESWAR TIMUNG AND 2 ORS	MR. M K DAS MR. K R BOROOAH	
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**ORDERS**

44	<a href="#">RFA/44/2022</a> WITH LCR, FIXED	NAZMIN KHANAM <b>Versus</b> KUSUM BAYAN AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
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**WITH**  
[I.A.\(Civil\)/556/2023](#)  
in RFA/44/2022

		NAZMIN KHANAM <b>Versus</b> KUSUM BAYAN AND 3 ORS.	MR. M U MAHMUD	
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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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**[ For Tuesday,7th January 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-III, IV AND V**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

14	<a href="#">I.A.(Civil)/41/2025</a> (CONNECTED WITH ITEM NO. 12 IN THE DAILY LIST) in WP(C)/4901/2021	M/S SUPERLITE ACC BLOCKS INDUSTRY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. N BHARALI MR A BHUYAN	GA, ASSAM MR. N N B CHOUDHURY MR. P K MEDHI SC, APDCL SC, REVENUE SC, NEDFI
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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**BAIL HEARING (BA)**

43	<a href="#">Bail Appln./3884/2024</a> FIXED	MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
40	<a href="#">Bail Appln./2848/2024</a> WITH SCANNED LCR, FIXED	MOINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
41	<a href="#">Bail Appln./3636/2024</a> FIXED	NABAJYOTI THAKURIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A K AHMED MS P KAKATI	PP, ASSAM
42	<a href="#">Bail Appln./3662/2024</a> WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	MD MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN	PP, ASSAM
43	<a href="#">Bail Appln./3899/2024</a> WITH SCANNED LCR, FIXED	SRI CHERLY RYNGDSLEM @ CHERLY RYNGKHLEM <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
37	<a href="#">WP(C)/3851/2018</a> BY SLIP	ALFATUN NESSA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MRS J BORAH MS A PARVEEN	GA, ASSAM SC, AG SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 07/01/2025

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